

F. No. J-11014/1(b)/2022-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 18th October, 2022

ORDER

The President is pleased to **engage** Shri Gadi Praveen Kumar, Advocate as Deputy Solicitor General of India for the Hon'ble High Court of Judicature at Hyderabad for the State of Telangana, for a period of three years with effect from the date of this order or until further orders, whichever is earlier:-

HIGH COURT OF JUDICATURE AT HYDERABAD FOR THE STATE OF TELANGANA
DEPUTY SOLICITOR GENERAL OF INDIA

Name of Advocate	Contact details	Enrolment No.
Shri Gadi Praveen Kumar	Office: 8-1-126/1P, Behind Vivekananda Statue, Karmanghat, Hyderabad-500079 Residence: H. No. 8-5-32/33, Srinidhi Colony, Karmanghat, Hyderabad-500079 Mob: 9849620900, 9493767912 E-mail: praveengadi12@gmail.com	TS/1219/1999

2. Consequent upon above engagement, the name of Shri Gadi Praveen Kumar, Advocate figuring in this Department's Order No. J-11017/4/2022-Judicial dated 22.02.2022 in List-'A' at serial number 11 as Senior Panel Counsel, **stands deleted**.

3. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

4. Hindi version of this order will follow.


(Vijay Kumar Sharma)
Joint Secretary & Legal Adviser

Copy to:-

1. PS to Hon'ble MLJ/ Sr. PPS to Hon'ble MSLJ.
2. Sr. PPS to Law Secretary/PSO to AS (RSV)/PSO to AS (RM)/Sr. PPS to AS (ARR)/ Sr. PPS to Sr. G.A. (MK)/Sr. PPS to JS&LA (SA).
3. PPS to Attorney General for India/PPS to Solicitor General of India/Sr.PPS to all Addl. Solicitors General of India.
4. All Deputy Solicitors General of India in various High Courts including above newly engaged DSGI.
5. The Registrar, High Court of Judicature at Hyderabad for the State of Telangana.
6. The Cash (LA) Section, w. r. t. payment of retainership fee to above DSGI w.e.f. the date of this order.
7. The Pay & Account Office, Department of Legal Affairs, New Delhi.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section'.
10. Guard File/Judicial Section with 5 spare copies.


(Lakka Muneswara Rao)
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